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CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR
BENCH, JABALPUR

Original Application No. 1017 of 2005

Jabalpur, this the 5th day of April, 2006

Hon'ble Shri Justice M.A. Khan, Vice Chairman
Hon'ble Dr. G.C. Srivastava, Vice Chairman

Arun Kumar and 5 Others. Applicants

(By Advocate – None)

V e r s u s

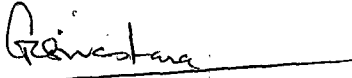
Union of India & Ors. Respondents

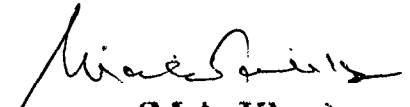
(By Advocate – Shri S.A. Dharmadhikari)

ORDER (Oral)

By Justice M.A. Khan, Vice Chairman –

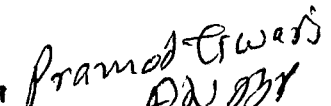
The applicants are not represented although it is the second call during the post lunch period. Even the applicants were not present on 29th March, 2006 when it was listed for the first time after the pleadings were complete. Today also nobody appears for the applicants. It seems that the applicants are no more interested in prosecuting with the case. Accordingly, the OA is dismissed in default.



(Dr. G.C. Srivastava)
Vice Chairman


(M.A. Khan)
Vice Chairman

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पृष्ठांकन सं ३०/न्या.....जबलपुर, दि.....
प्रतिपक्ष के
(1) सचिव,
(2) सचिव,
(3) सचिव,
(4) सचिव,
सूचना एवं आचार्यक
उप सचिव


Pramod Tiwari
D.A. Dharmadhikari
D.A. Dharmadhikari


24-4-06